

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 32 of 2014

Dated : 31st January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Delhi Transco Ltd.

... Appellant(s)

Versus

D.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

ORDER

It is represented that the Connected Appeal no. 27 of 2014 has already been admitted.

Therefore, Admit this Appeal. Issue notice to the Respondents returnable on 11.02.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **11.02.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pr